

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
RAJYA SABHA
QUESTION NO 07.03.2011
ANSWERED ON
VANISHING COMPANIES .

1144

Shri Rajiv Pratap Rudy

Will the Minister of COALCORPORATE AFFAIRS be pleased to state :-

- (a) whether it is a fact that more and more companies have vanished without any trace in the recent times in the country that are registered with the Registrar of Companies (ROCs);
- (b) if so, the actions taken against such companies;
- (c) the steps taken by Government to bring relief to clients of those companies who vanish without notice; and
- (d) the details of action taken by Government to stop the vanishing of Companies?

ANSWER

THE MINISTER OF STATE IN THE
CORPORATE AFFAIRS

(SHRI R.P.N. SINGH) MINISTRY OF

(a) No Sir,

(b) Does not arise.

(c) to (d) The Central Government has filed complaints against the companies identified as vanishing in the past under the Companies Act, 1956 and also filed FIRs against their promoter directors under the IPC. Further, Director Identification Number (DIN) has been made applicable to all the companies to identify the directors